

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Only C.A. Nos. 7837-7852/2021 is to be listed.

WITH

C.A. No. 7837-7852/2021 (III-A)

IA No. 112782/2023 - INTERVENTION/IMPLEADMENT

IA No. 286008/2024 - INTERVENTION/IMPLEADMENT

IA No. 59485/2024 - INTERVENTION/IMPLEADMENT

IA No. 112780/2023 - INTERVENTION/IMPLEADMENT

IA No. 59321/2024 - INTERVENTION/IMPLEADMENT

IA No. 112774/2023 - INTERVENTION/IMPLEADMENT

IA No. 58995/2024 - INTERVENTION/IMPLEADMENT

IA No. 110507/2023 - INTERVENTION/IMPLEADMENT

IA No. 58977/2024 - INTERVENTION/IMPLEADMENT

IA No. 58967/2024 - INTERVENTION/IMPLEADMENT

IA No. 112788/2023 - INTERVENTION/IMPLEADMENT

IA No. 112785/2023 - INTERVENTION/IMPLEADMENT

Date : 22-04-2025 These appeals were called on for hearing today.

CORAM

HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBERS]

For Appellant(s) Ms. Preeti Singh, AOR
Mr. Gagan Deep Sharma, Adv.
Mr. Veerendra Kumar, Adv.

Mr. Raj Kishor Choudhary, AOR
Mr. Shakeel Ahmed, Adv.
Ms. Pratibha Singh, Adv.
Mr. Himanshu Gupta, Adv.

For Respondent(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Praveen Kumar Singh, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Mr. Sanal Nambiar, Adv.

Mrs. Ishita Goel, Adv.
Ms. Chetna Singh, Adv.
Ms. Charu Singh, Adv.

Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. Nos. 7837-7852/2021

Four weeks time is granted to the learned counsel for the appellants to take fresh steps to serve the respondent no.5 through the learned standing counsel for the State of Uttar Pradesh.

List after four weeks.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR